

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 212 of 2013

Dated : 14<sup>th</sup> February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

The Tata Power Co. Ltd. ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishal Anand

Counsel for the Respondent (s): Ms. Buddy A. Ranganadhan for R-1

**ORDER**

Rejoinder is being filed today by the learned counsel for the Appellant.

Post the matter for hearing on 7.03.2014.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

*ts/pr*